

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2001

ANSWERED ON:04.12.2014

CONSTRUCTION OF FLYOVERS AND BYPASSES

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**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the criteria/norms regarding construction of flyovers/bypasses on National Highway across the country;
- (b) the details of the flyovers proposals received by the Government from various States for construction of bypasses in their States during the last three years and the current year, State/UT-wise;
- (c) the details of approved/pending proposals during the last three years, State/ UT-wise;
- (d) the present status of the approved/ on-going projects along with the funds sanctioned/allocated for the purpose during the said period, State/UT-wise; and
- (e) the time by which the same are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) Flyovers/bypasses on National Highways across the country are constructed based on traffic volume, requisite service level of highway, safe and efficient mobility, congestion on intersections, land constraints, subject to inter-se priority and availability of fund.
- (b) to (e) State/UT-wise details of the flyovers proposals received by the Government from various State Governments for construction of bypasses in their States during the last three years and the current year including details of approved/pending proposals are annexed. Approved projects are in various stages of tendering and construction. The proposals received from State Governments are considered and sanctioned based on their inclusion in Annual Plan, satisfying the aforesaid norms/criteria and technical specifications requirements as per Ministry's standard guidelines/ circulars and IRC guidelines.